

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1286

ANSWERED ON:08.12.2004

INDO-BANGLADESH TALKS

Angadi Shri Suresh Chanabasappa;Kamat Shri Gurudas;Malhotra Prof. Vijay Kumar;Paraste Shri Dalpat Singh;Rana Shri Kashi Ram;Renge Patil Shri Tukaram Ganpatrao;Singh Shri Kirti Vardhan;Singh Shri Uday;Vijay Krishna Shri ;Yadav Shri Ram Kripal

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether India and Bangladesh have held talks recently;
- (b) if so, the details of discussion held;
- (c) whether issues like bringing back Indians languishing in Bangladeshi jails and the presence of terror camps in their territory came up during the said talks;
- (d) if so, the details of action proposed to be taken on the said issues;
- (e) whether certain agreements were also signed on this occasion;
- (f) if so, the details thereof; and
- (g) the time by when these agreements are likely to be implemented?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- a) Yes.
- b) Security and border management related issues were discussed with Bangladesh in addition to other issues of bilateral concern.
- c) Our concerns regarding the issue of presence of the camps of Indian Insurgent Groups were raised. The issue of Indians in Bangladeshi jails did not come up.
- d) The Government would continue to engage the Government of Bangladesh constructively to address our security concerns. Our mission in Dhaka regularly seeks consular access to Indians in Bangladeshi jails. In all cases where Bangladesh government asks confirmation of the nationality of the detainee, the High Commission in Dhaka takes up the matter with the concerned district authorities in India. The mission also takes up with the Government of Bangladesh, cases of jailed persons whose information is sent from India and also on its own if there are reports in newspapers about the arrest of Indian nationals.
- e) No.
- f) Not applicable.
- g) Not applicable.